

F.No. 01(03)/Roster/CESTAT/2026(Pg. No. 159)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.10.2026

ORDER NO. 131 of 2026 (Revised)

Hon'ble Officiating President is pleased to partially modify roster order no. 76 of 2026 from **12.10.2026 to 16.10.2026** for **CESTAT, Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 12.10.2026 to 16.10.2026	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	All Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, Chandigarh/Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh/Ahmedabad /Bar Association, Chandigarh /O/o Commissioner (AR), Chandigarh /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar